

[English]

SHRI RAJESH PILOT (Dausa) : Sir, I want to know from the BJP Members whether the present Government has concurred with this report . . . (Interruptions). I want a clarification from the BJP colleagues whether the present Government headed by Shri Sahib Singh Verma has cleared this report.

SHRIMATI SUSHMA SWARAJ : Yes, The Minister was the Convenor. Shri Rajinder Gupta, a Minister of this Government, was the Convenor. They have adopted this report.

SHRI RAJESH PILOT : My point is that the farmers were sitting on an agitation three months back. Shri Sahib Singh Verma had gone there and he assured them that justice would be done to them. Has this Report, which she is showing, been concurred by present Government headed by Shri Sahib Singh Verma and has it become valid ?

[Translation]

SHRIMATI SUSHMA SWARAJ : We all are with this report.

[English]

SHRI G.M. BANATWALLA : Sir, please see the consensus from the BJP to the Muslim League . . . (Interruptions). The Government must come forward and do the needful. There is so much of discontent. The Government must assure everybody . . . (Interruptions).

MR. CHAIRMAN : Shri Chandra Shekhar, last time, you made your point clear when that issue was raised in the last Lok Sabha.

SHRI CHANDRA SHEKHAR (Ballia) : Sir, I do not want to say anything now. This is not so simple a matter. The farmers, whose lands have been taken, whose shops have been taken, are living a miserable life and these traders are enjoying at their cost. So, the feelings of those peasants also should be taken into consideration. I do not know what is the consensus that has emerged among the different groups. I have not seen that report. But it is not a one-sided affair that the Government or the Parliament should be hustled into taking any decision.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI : We also want to say something in this regard . . . (Interruptions).

MR. CHAIRMAN : You will speak only sometime later on. Fatmi ji you have already taken so much time.

SHRI MOHAMMAD ALI ASHRAF FATMI : The Delhi Rent Control Act was passed unanimously that was concurred by all the political parties. But today due to some pressure from certain quarter, they are saying like this . . . (Interruptions).

SHRI VIJAY GOEL : How can the members of your party realise the pain of Delhi if they do not live in Delhi?

SHRI MOHAMMAD ALI ASHRAF FATMI : That was agreed to by all parties . . . (Interruptions).

MR. CHAIRMAN : I have allowed Shri Thovat . . . (Interruptions).

[English]

SHRI SANDIPAN THORAT (Pandharpur) : Mr. Chairman, Sir, I would like to bring to notice of the House a most important problem facing the people in my Sholapur district. The Sholapur District Industrial Cooperative Bank is diverting its funds towards other things. It has reported in daily Lokmat Sholapur that this bank comes within the purview of Non-Performing Assets category of banks. Crores and crores of rupees have been diverted to other things outside jurisdiction, of the banks. The depositors are agitating there. So, I would like the request the Government to make arrangements to inquire into the matter.

The Reserve Bank of India should be directed to go thoroughly into the investigation about this Bank and report this matter to the House.

[Translation]

SHRI RAMASHRASAYA PRASAD SINGH (Jahanabad) : Mr. Chairman, Sir, I have given notice to you . . . (Interruptions) kindly listen to me. You people are creating anarchism by not allowing anybody to speak. If ten members are standing at the same time they how will this work ? It is not proper. The Scheduled Caste/Scheduled Tribe Commission is meant to stop the exploitation, injustice and atrocities on the people of these castes.

But today the Commission has derailed from its path. Today instead of protecting the people of SC/ST, It is encouraging the exploitation and suppression of these castes. 90 percent of the people working in this commission are anti - SC/ST people and its example is that when a